

**Letters of intent/licences issued to industries in Andhra Pradesh**

4083. SHRI K. S. RAO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total number of letters of intent/licences issued to industries during the years 1984 and upto 30th June, 1985, State-wise ;

(b) the number of letters of intent/licences issued for 100% export Oriented industries in Andhra Pradesh ; and

(c) the total number of industries which have been set up in pursuance of the licences in that State ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) - A Statement is given below :

(b) 9 letters of intent and 3 industrial licences were granted during the year 1984 and upto 30th June, 1985, against applications received for setting up of 100% export-oriented units in Andhra Pradesh.

(c) An industrial licence is issued with an initial validity period of two years and further extensions are also granted on justifiable grounds. It generally takes about 3 to 4 years for an industrial project to fructify. Actual gestation period, however, varies from project to project.

**Statement**

*Statement Showing State-wise Break-up of Letters of Intent (LOIs) and Industrial Licences (ILs) Issued During the years 1984 and January-June 1985*

| State                   | 1984 |    | 1985 (upto June) |    |
|-------------------------|------|----|------------------|----|
|                         | LOI  | IL | LOI              | IL |
| 1. Andhra Pradesh       | 92   | 45 | 65               | 39 |
| 2. Andaman & Nicobar    | 2    | —  | 1                | —  |
| 3. Arunachal Pradesh    | 2    | 3  | —                | 2  |
| 4. Assam                | 14   | 8  | 5                | 5  |
| 5. Bihar                | 21   | 26 | 12               | 12 |
| 6. Chandigarh           | 3    | 1  | 1                | 4  |
| 7. Dadra & Nagar Haveli | —    | 1  | 3                | —  |
| 8. Delhi                | 6    | 19 | 15               | 4  |
| 9. Goa, Daman & Diu     | 9    | 10 | 10               | 3  |
| 10. Gujarat             | 107  | 82 | 89               | 36 |
| 11. Haryana             | 53   | 46 | 61               | 27 |
| 12. Himachal Pradesh    | 18   | 5  | 14               | 11 |
| 13. Jammu & Kashmir     | 9    | 8  | 9                | 4  |
| 14. Karnataka           | 63   | 49 | 46               | 33 |
| 15. Kerala              | 7    | 21 | 15               | 11 |
| 16. Lakshdweep Islands  | —    | —  | —                | —  |

|   | 1       | 2    | 3   | 4   | 5   |
|---|---------|------|-----|-----|-----|
| 17. Madhya Pradesh                              |         | 77   | 36  | 48  | 25  |
| 18. Maharashtra                                 |         | 194  | 140 | 119 | 68  |
| 19. Manipur                                     |         | —    | —   | 1   | —   |
| 20. Mizoram                                     |         | —    | —   | —   | —   |
| 21. Meghalaya                                   |         | 2    | —   | 1   | —   |
| 22. Nagaland                                    |         | 1    | 2   | —   | —   |
| 23. Orissa                                      |         | 20   | 15  | 19  | 16  |
| 24. Pondicherry                                 |         | 11   | 3   | 10  | 6   |
| 25. Punjab                                      |         | 44   | 94  | 21  | 44  |
| 26. Rajasthan                                   |         | 38   | 25  | 23  | 27  |
| 27. Sikkim                                      |         | 2    | 2   | —   | —   |
| 28. Tamil Nadu                                  |         | 89   | 85  | 70  | 111 |
| 29. Tripura                                     |         | —    | 1   | —   | —   |
| 30. Uttar Pradesh                               |         | 132  | 80  | 114 | 45  |
| 31. West Bengal                                 |         | 35   | 93  | 40  | 31  |
| 32. State not indicated/<br>More than one State |         | 13   | 5   | 10  | 1   |
|   | Total : | 1064 | 905 | 822 | 565 |

[*Translation*]

**Allotment of Cooking Gas and Petrol Pump Agencies in U.P.**

4084. SHRI MANVENDRA SINGH : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have fixed any ratio for urban and rural areas in the matter of allotment of cooking gas and petrol pump agencies and if so, what is that ratio, and how it is fixed and if not, the reasons therefor ;

(b) the number of cooking gas and petrol pump agencies allotted, district-wise in urban and rural areas, separately in Uttar Pradesh during 1984-85 ; and

(c) whether Government propose to allot more agencies for rural areas than those for urban areas so as to ensure rural development by removing the fuel problem there ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) Barring rural areas which are contiguous to and on the periphery of cities towns, where LPG is being marketed, no specific locations in rural areas have yet been covered by the oil industry, for opening LPG distributorships ; the underlying criterion for these distributorships is economic viability. Approximately 40% of new Retail Outlets (Petrol Diesel) are opened in rural areas as low cost outlets. The required particulars of dealerships in U. P. are given in the statement below,